

(b) and (c). Total new business completed from 1964-65 is as follows :

Year	Amount in crores of Rupees
1964-65	701.68
1965-66	797.79
1966-67	770.27
1967-68	844.37

With the exception of 1966-67 the new business has shown improvement every year since 1964-65.

(d) The Corporation is taking all possible steps to write the maximum business.

Sale of Buff Houses in Safdarjang Area, New Delhi

*1669. SHRI M. L. SONDHI : Will the Minister of HEALTH FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state :

(a) whether it is a fact that built-up houses in Safdarjang and other areas are to be sold on cash purchase basis ;

(b) whether it is also a fact that these houses are to be sold to persons of middle and low income groups ;

(c) if so, how far the purpose of releasing the houses to middle and low income group people will be served by such a decision ; and

(d) the reasons for not selling these houses to middle and low income group on hire-purchase system ?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) : (a) to (c). The matter is engaging the attention of the Government and a decision will be arrived at shortly.

(d) Does not arise.

Price of Gold

*1670. SHRI CHENGALRAYA NAIDU : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that the Hutti-Gold Mines have announced that the price of gold to be supplied to permit holders for industrial use will be Rs. 158/- per 10 grams plus sales tax ;

(b) if so, whether the price is more

than that fixed by Government earlier and if so, the reasons therefor;

(c) whether the concession will be only for the period from the 1st April to the 30th June, 1968; and

(d) if so, the reasons for giving concession for the above period only ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. C. PANT) (a) The price of Hutti gold for April-June, 1968 quarter is Rs. 158/- per 10 grams excluding sales tax.

(b) No, Sir. The price of Hutti gold for the quarter April-June, 1968 is the same as that fixed for the preceding two quarters namely October-December, 1967 and January-March, 1968

(c) and (d) . The price of Hutti gold is fixed every quarter on the basis of prevailing market prices of gold during the preceding quarter. The policy for fixing the price does not contemplate any concession as such.

Universal Press Service, Madras

*1671. SHRI S. C. SAMANTA : Will the Minister of FINANCE be pleased to state :

(a) whether Shri M. P. Radhakrishnan is the sole owner of the Multiwing Universal Press Service of Madras and Universal Adarts Press;

(b) whether these firms have earned more than Rs. 1 million in foreign exchange from West Germany;

(c) whether these firms have earned considerable amount in Indian currency from two foreign Embassies in New Delhi;

(d) whether a part of their foreign income is deposited in a Hamburg bank account; and

(e) the total income for which these firms and their owner were assessed during last ten years and the amount actually collected from them?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. C. PANT) : (a) to (e) . Information is being collected and will be laid on the Table of the House as early as possible.